

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated - 14/02/07

Ld. Counsel for both sides are present.

Memo for withdrawal of the Original Applicant has been filed on behalf of Ld. Counsel for the Applicant. The same is allowed.

OA is disposed of being withdrawn.

prf
Member(A)

ldh
Vice Chairman

Copies of order
Dt. 14.2.07 Bred
to counsel for both
sides.

h
21/2/07